

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

105. C.P.(IB)-1048(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.09.2023**

NAME OF THE PARTIES: Phoenix Arc Private Limited

V/s.

Transparent Food Technologists Private Limited.

SECTION 7 OF IBC, 2016

ORDER

Ld. Counsel appearing for the Petitioner, Mr. Nishant Rana i/b Zaspriya and
Ld. Counsel appearing for the Respondent, Mr. Lalit Gupta i/b. Mr. Agam H
Maloo a/w. Mr. Prakhar Tandon are present.

Pleadings are completed in this matter.

The Ld. Counsel appearing for the Petitioner requested time on the ground
that the arguing counsel is in difficulty.

List this matter on **31.10.2023**.

Sd/-

CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-

LAKSHMI GURUNG
Member (Judicial)